

19

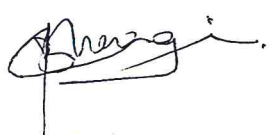
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/226/2017  
NAME OF THE PETITIONER(S) : SRI SAI VIGNESH PAPER MILLS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, COIMBATORE  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. BHARATHI A.K. My Vany & An.	Counsel for Appellant.	
2.	B. Sarath babu R. ROC, Coim	Representing Counsel for ROC, Coim	B. Sarath babu

**ORDER**

Counsel for applicant present. Representative of ROC, Coimbatore, present and prayed for time to file report. Time is extended at request. Put up on 05.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc